

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

UNSTARRED QUESTION NO. 4211

TO BE ANSWERED ON 26.03.2025

PASSENGERS FINED WITHOUT TICKET

4211. SMT. MALA ROY:

SHRI ADHIKARI DEEPAK DEV:

SHRI UJJWAL RAMAN SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of passengers caught without ticket by the Government across the Country during the year 2023-24;**
- (b) the number of passengers fined for travel without ticket in New Delhi & Prayagraj and Varanasi railway stations during the period from 15.01.2025 to 28.02.2025, State-wise;**
- (c) the number of special ticket checking campaigns conducted across the Country to curb without ticket passengers during the said period; and**
- (d) the amount of fine collected by the Government from the said passengers during the said period, State-wise?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): During the year 2023-24 a total of approximately 2.16 crore passengers were detected travelling without ticket across the Indian

Railways and an amount of approximately ₹ 562.40 crores as excess charges (excluding fare) was realized from these passengers. State-wise/Station-wise data of ticketless travel is not maintained.

Special ticket checking campaigns are undertaken by zonal Railways from time to time keeping in view the local conditions or as per directions issued by Ministry of Railways. Centralised data of such drives is not maintained.

Further, conducting ticket checking activity and special ticket checking campaigns is a continuous and ongoing exercise in Indian Railways.
